

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s)(Civil) No(s).1123/2021

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

NUJAIM P.K.

Respondent(s)

(FOR ADMISSION and IA No.75231/2021-EX-PARTE STAY)

Date : 24-09-2021 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SURYA KANT  
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s)

Mr. Tushar Mehta, SG  
Mr. Shiv Mangal Sharma, Adv.  
Mr. Chinmayee Chandra, Adv.  
Mr. Kanu Agrawal, Adv.  
Ms. Deepabali Dutta, Adv.  
Mr. Amrish Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

The Court is convened through Video Conferencing.

Heard Mr. Tushar Mehta, learned Solicitor General appearing  
for the petitioners.

Issue notice.

In the meantime, there shall be stay of further proceedings in  
Civil Writ Petition No.23872 of 2020 titled as "Nujaim P.K. vs.  
Union of India and Others" pending before the High Court of Kerala  
at Ernakulam.

(VISHAL ANAND)  
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)  
COURT MASTER (NSH)

